ABSTRACT OF THE PROCEEDINGS

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Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXII

Jan.-Dec., 1883

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Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS,

1883,

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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament, 24 & 25. Vict., cap. 67.

The Council met at Government House, Simla, on Thursday, the 3rd May, 1883.

PRESENT:

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I. G.M.I.E., presiding.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

Major the Hon'ble E. Baring, B.A., C.S.I., C.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.E.

The Hon'ble C. P. Ilbert, C.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, c.s.i., c.i.e.

The Hon'ble W. W. Hunter, LL.D., C.I.F.

The Hon'ble J. W. Quinton.

SUCCESSION CERTIFICATE BILL.

Major the Hon'ble E. Baring moved that the Bill to amend the law relating to certificates granted under Act XXVII of 1860 (An Act for facilitating the collection of debts on successions and for the security of parties paying debts to the representatives of deceased persons) be referred to a Select Committee consisting of the Hon'ble Mr. Ilbert, the Hon'ble Sir Steuart Bayley, the Hon'ble Mr. Hope and the Mover.

The Motion was put and agreed to.

Major the Hon'ble E. Baring also moved that the Bill and Statement of Objects and Reasons be published in the local official Gazettes in English and in such other languages as the Local Government might think fit.

The Motion was put agreed to.

BENGAL TENANCY BILL.

The Hon'ble SIR STEUART BAYLEY moved that the Hon'ble Mr. Gibbon be added to the Select Committee on the Bill to amend and consolidate certain

enactments relating to the Law of Landlord and Tenant within the territories under the administration of the Lieutenant-Governor of Bengal.

The Motion was put and agreed to.

The Council adjourned to Thursday, the 10th May, 1883.

D. FITZPATRICK,

Secretary to the Government of India,

Legislative Department.

Simla;
The 3rd May, 1883